

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 646/252(1)/ND/18

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.07.2018

NAME OF THE COMPANY: M/s. Income Tax Officer ,Ward V/s. ROC

SECTION OF THE COMPANIES ACT: 252(1)

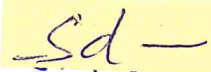
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present:	Mr. Zoheb Hossain, Sr. Standing Counsel for Revenue.		
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ORDER

Affidavit of service has been filed by the Petitioner. None is present on behalf of the Respondent. They are proceeded ex-parte.

In view of the same, renotify this case for final disposal on 26th July, 2018.


(Ina Malhotra)
Member (J)